

**ELECTION INDEX CARD  
FOR LEGISLATIVE ASSEMBLY ELECTIONS ONLY**

BYE ELECTION

State: Gujarat

District: Surendranagar

Year of Election: 2019

Number & Name of Assembly Constituency: 64 : Dhrangadhra

Type of Constituency: GEN

<b>I</b>	<b>CANDIDATES</b>	<b>MALE</b>	<b>FEMALE</b>	<b>THIRD GENDER</b>	<b>TOTAL</b>
1	Nominated	18	1	0	19
2	Nominations Rejected	2	0	0	2
3	Withdrawn	5	1	0	6
4	Contested	11	0	0	11
5	Deposit Forfeited	9	0	0	9
<b>II</b>	<b>ELECTORS</b>	<b>GENERAL</b>		<b>SERVICE</b>	<b>TOTAL</b>
		Other than NRIs	NRIs		
1	Male	150090	0	230	150320
2	Female	135831	0	5	135836
3	Third Gender(Not applicable to Service electors)	2	0	0	2
4	Total	285923	0	235	286158
<b>III</b>	<b>VOTERS TURNED UP FOR VOTING</b>	<b>GENERAL</b>		<b>TOTAL</b>	
		Other than NRIs	NRIs		
1	Male	98115	0	98115	
2	Female	76662	0	76662	
3	Third Gender	1	0	1	
4	Total(Male + Female + Third Gender)	174778	0	174778	
<b>IV</b>	<b>DETAILS OF VOTES POLLED ON EVM</b>				
1	Total votes polled on EVM				174778
2	Test votes under Rule 49 MA				0
3	Votes not retrieved from EVM				0
4	Rejected votes (due to other reasons)				0
5	Votes polled for 'NOTA' on EVM				3601
6	Total of test votes + votes not retrieved + votes rejected (due to other reasons) + 'NOTA'[2+3+4+5]				3601
7	Total valid votes counted from EVM [1-6]				171177
<b>V</b>	<b>DETAILS OF POSTAL VOTES</b>				
1	Postal votes counted for service voters under sub-section (8) of Section 20 of R.P.Act, 1950				42
2	Postal votes counted for Govt. servants on election duty (including all police personnel, driver, conductors, cleaner				1416
3	Postal votes rejected				133
4	Postal votes polled for 'NOTA'				47
5	Total of postal votes rejected + NOTA [3+4]				180
6	Total valid postal votes [1+2-5]				1278
<b>VI</b>	<b>COMBINED DETAILS OF EVM &amp; POSTAL VOTES</b>				
1	Total votes polled [IV(1) + V(1+2)]				176236
2	Total of test votes + votes not retrieved + votes rejected + 'NOTA'[IV(6) + V(5)]				3781
3	Total valid votes [IV(7)+ V(6)]				172455
4	Total votes polled for 'NOTA'[IV(5) + V(4)]				3648
<b>VII</b>	<b>MISCELLANEOUS</b>				
1	Proxy votes				0
2	Tendered votes				0
3	Total number of polling station set up in a Constituency				329
4	Averages number of Electors assigned to a polling station				870
5	Date(s) Of Poll				23-04-2019
6	Date(s) Of Re-Poll,(if any)				NA
7	Number of Polling stations where Re-poll was ordered(mention date of order also)				NA
8	Date(s) Of counting				23-05-2019
9	Date Of Declaration Of result				23-05-2019

10	Whether this is Bye election or Countermanded election?	Yes
11	If yes, reason thereof	Resignation

### VIII. DETAILS OF VOTES POLLED BY EACH CANDIDATE

SL. No.	Name of the Contesting Candidates (in Block Letters)	Sex (Male/Female/Third Gender)	Age(Years)	Category (Gen./SC/ST)	Full name of the Party	Election Symbol Alloted	Valid Votes Polled		
							Counted from EVM	Postal	Total
1.	PARSOTAM UKABHAI SABARIYA	Male	60	GENERAL	Bharatiya Janata Party	Lotus	98676	576	99252
2.	DINESHBHAI JIVRAJBHAI PATEL	Male	51	GENERAL	Indian National Congress	Hand	64366	606	64972
3.	RATANSINH VAJUBHAI DODIYA	Male	36	GENERAL	Independent	Tractor Chalata Kissan	2716	61	2777
4.	CHANDURA DHANJIBHAI LAXMANBHAI	Male	58	SC	Bahujan Mukti Party	Cot	1893	4	1897
5.	MALASANA PRANJIVAN PREMAJIBHAI	Male	63	GENERAL	Independent	Telephone	713	1	714
6.	MAKWANA CHANDUBHAI BHAGVANBHAI	Male	54	GENERAL	Hindusthan Nirman Dal	Water Tank	655	24	679
7.	MAKVANA UKABHAI AMARABHAI	Male	55	SC	Independent	DIAMOND	606	3	609
8.	BHATTI ASLAM GAFARBHAI	Male	29	GENERAL	Independent	CCTV Camera	533	0	533
9.	BHAVESHKUMAR NARENDRAKUMAR KATHARANI (THAKKAR)	Male	25	GENERAL	Independent	Ganna Kisan	378	0	378
10.	JITENDRAKUMAR (BHARATBHAI) POPATBHAI RATHOD	Male	62	GENERAL	Independent	Gas Cylinder	357	1	358
11.	KOLI KESHABHAI PRABHUBHAI	Male	65	GENERAL	Independent	Electric Pole	284	2	286
<b>TOTAL</b>							171177	1278	172455

### Disclaimer

This report is based on Index Cards data made available by concerned Returning Officers on the basis of Statutory data maintained in the forms. In case of any dispute, the data maintained in the Statutory Forms by the concerned Returning Officers shall prevail.